

## HIGH COURT AT CALCUTTA

### NOTIFICATION

No. 10702 - RG

Dated: 24.11.2023.

It is hereby notified for information of all concerned that on and from 04.12.2023, filing of all fresh cases of Commercial Division and Commercial Appellate Division of High Court at Calcutta and in the four Commercial Courts at (1) Alipore (District-South 24-Parganas), (2) Rajarhat (District-North 24-Parganas), (3) Asansol (District-Paschim Bardhaman) and (4) Siliguri (District-Darjeeling) shall be made only through e-filing in terms of the direction of the Hon'ble the Chief Justice dated 24.11.2023.

In above cases for which e-filing is being notified, filing of reply, affidavit, application etc. relating thereto by Respondents/Defendants/Opposite Parties, shall also be made through e-filing.

e-filing will be done on e-filing portal of e-Committee of Hon'ble Supreme Court of India, through the link <https://efiling.ecourts.gov.in/wb/>. The link is also available on Services Menu on the home page of website of the High Court at Calcutta <https://www.calcuttahighcourt.gov.in>.

The task of e-filing requires scanning and thereafter uploading the same on e-filing portal with the entry of relevant data, which may be done by concerned persons from their home or office or any other place.

Any assistance for e-filing is also available at <https://efiling.ecourts.gov.in/help>.

By Order of the Hon'ble the Chief Justice

Sd/-

Registrar General